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MCRC-29844-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SUBODH ABHYANKAR

ON THE 6th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 29844 of 2025

MANOJ

Versus

THE STATE OF MADHYA PRADESH

.....
Appearance:

Shri Nilesh Manore - Advocate for the applicant.

Shri Virendra Khadav appearing on behalf of Advocate General[r-1].
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ORDER

1] Learned counsel for the applicant seeks permission of this Court to withdraw this first bail application filed under Section 483 of BNSS, 2023 (439 of Cr.P.C.) with liberty to renew the prayer after the prosecutrix is examined in the trial Court or after two months, whichever is earlier.

2] Prayer is allowed.

3] M.Cr.C. is dismissed as withdrawn with the aforesaid liberty.

(SUBODH ABHYANKAR)
JUDGE